

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 194/TT/2012

Date: 24.9.2012

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval for determination of Transmission Tariff of Elements from DOCO to 31.03.2014 for Associated line bays for 765 kV for Fatehpur- Agra T/L at Fatehpur and Agra S/S under Common Scheme for 765 kV Pooling Stations and Network for NR, Import by NR from ER and Common scheme for network for WR and Import by WR from ER and from NER/SR/WR via ER in Northern Region for tariff block 2009-14 period

Sir,

Please refer to your petition mentioned above. In this connection, I request you to furnish the following information on affidavit, with an advance copy to the respondents/ beneficiaries, latest by 22.10.2012:-

- a) Reason for drastic increase in cost of "Land" as per Form 5B was low estimated cost in FR. The cost increase may be specified separately for Fatehpur Substation (New) and bay extension at Agra (existing) Sub-station;
- b) Status of the remaining assets of scope of work, specifically the work at Agra & Fatehpur Substations;
- c) Data for capital cost bench marking in accordance with the Commission's orders dated 27.4.10 and 16.6.10 regarding benchmarking of capital cost of 765/400 kV Transmission Lines and Sub-Stations;
- d) It is observed from the table under para 5 of the petition that the actual DOCO of the asset is 1.6.12. However the petitioner has submitted projected cost as on DOCO as per table of para 7. Further, the CA certificate certifying the capital cost as on DOCO submitted by the petitioner is on the basis of anticipated DOCO in place of actual DOCO. In view of the above, kindly confirm whether the cost as indicated in the CA certificate is to be considered as that on actual DOCO. If there is any change in the

expenditure as on DOCO as against that given in the petition, the same may be furnished.

Yours faithfully,

(P. K. Sinha)
Asst. Chief (Legal)